

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	S K P Steel Industries Private Limited
2.	Date of incorporation of corporate debtor	26/08/1997
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U27310WB1997PTC085261
5.	Address of the registered office and principal office (if any) of corporate debtor	Address of Corporate Debtor as per website of Ministry of Corporate Affairs: DIAMOND PRESTIGE, 41A, A. J. C BOSE ROAD 6TH FLOOR, SUIT NO-612 KOLKATA WB 700017 IN.
6.	Insolvency commencement date in respect of corporate debtor	08.02.2021
7.	Estimated date of closure of insolvency resolution process	180 days from the date of Insolvency commencement date which is 07.08.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Uday Narayan Mitra Registration No.: IBBI/IPA-001/IP-P00793/2017-18/11360
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Uday Narayan Mitra 72/1, Dawnagazi Road, Bally, Howrah, West Bengal- 711201 udaynarayanmitra@yahoo.co.uk Mobile. 94335-32994/8240850244
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: 72/1, Dawnagazi Road, Bally, Howrah, West Bengal -711201 Mobile. 94335-32994/8240850244 cirp.skpsteels@gmail.com
11.	Last date for submission of claims	22/02/2021 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Inter Corporate depositors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Sneh Maheswari IBBI/IPA-001/IP/P-01751/2019-2020/12691 2. Bimal Kanti Choudhury IBBI/IPA-001/IP-P01028/2017-2018/11682 3. Sushanta Kumar Choudhury IBBI/IPA-003/IP-P00292/2020-2021/13238
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/downloadform.html Physical Address: 1. 9N Block A, New Alipore, Kolkata, West Bengal- 700053. 2. B.K Choudhury & Associates , Chartered Accountants, 77/A 50 Raja S.C. Mallick Road 8 S.P.B Block, Kolkata, West Bengal- 700092 3. 64, Hem Chandra Naskar Road, Belegghata, Kolkata- 700010

FOR THE ATTENTION OF THE CREDITORS OF SKP STEEL INDUSTRIES PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the S K P STEEL INDUSTRIES PRIVATE LIMITED on [08/02/2021].

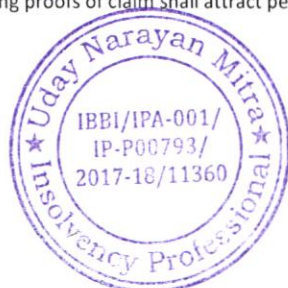
The creditors of SKP STEEL INDUSTRIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before [22/02/2021] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11/02/2021
Place: HOWRAH



Uday Narayan Mitra
Uday Narayan Mitra
Interim Resolution Professional
IBBI/IPA-001/IP-P00793/2017-18/11360

